265 Mineral Oils (Additional NOVEMBER 17, 1964 Motion for Adjournment 266 Duties of Excise and Customs) Amendment Bill

toms) Amendment Bill

[श्री बड़े]

जब लोगों को खाने को ग्रन्न पहने को बस्त मिलेंगा, जब लोगों को नौकरियां मिलेंगी, जब सरकार की ग्रोर से उत्पादन के साधनों (मोल्ज ग्राफ़ प्राडकशन) में इन्टर-फ़ीयरेंस नहीं होगा, जब लोगों को छोटे से ग्रंघे के लिये भी क्वोटा, परिमट ग्रौर लाइसेंस के पीछे भटकना नहीं पड़ेगा, तब भ्रष्टाचार खत्म होगा।

मैं इस बिल का समर्थन करता हूं, लेकिन केवल सेवन्य चेप्टर की रीकमेंडेशन्ज को एक्सेप्ट करने के बजाये सब रीकमेंडेशन्ज को स्वीकार कर के ग्रगर सरकार कोई कानून लाती तो अच्छा होता । मैंने मंत्री महोदय के सामने भ्रष्टाचार के उदाहरण रखे हैं। कितने बड़े बड़े गनाह शासन ने हज्म कर लिये हैं । उड़ीसा का गुनाह, जस्टिस कृष्णन् का जजमेंट, सुखाड़िया मंत्रिमंडल की कार्यवाहियां—इन सब पर शासन ने कोई ध्यान नहीं दिया है। इस के ग्रति-रिक्त मंत्री महोदय ने खद ही जजमेंट दे दिया है कि बिहार के मंत्रियों ने कोई भ्रष्टाचार नहीं किया है। मैं निवेदन करना चाहता हं कि इस तरह लोगों का विश्वास शासन पर से उठता जा रहा है और इसी लिए भ्रष्टाचार बढ़ रहा है।

Mr. Chairman: We will continue with this Bill on the next day.

16 hrs.

[Mr. Speaker in the Chair]

MINERAL OILS (ADDITIONAL DUTIES OF EXCISE AND CUS-TOM\* AMENDMENT BILL\*, 1964

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill further to amend the Mineral Oils

(Additional Duties of Excise and Customs) Act, 1958.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Mineral Oils (Additional Duties of Exise and Customs) Act, 1958."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce† the Bill.

16.01 hrs.

MOTION FOR ADJOURNMENT—contd.

FAILURE OF GOVERNMENT TO ENSURE MINIMUM SUPPLY OF RICE TO KERALA

Mr. Speaker: We now take up the Adjournment Motion. Shri H. N. Mukerjee.

Shri .H. N. Mukerjee (Calcutta Central): Mr. Speaker, Sir, I move:

"That the House do now adjourn."

Sir, it has fallen on me through this Adjournment Motion to give expression to the massive agony of our people everywhere specially as it has been reflected in the eyes of the people of Kerala on whom the burden of suffering has fallen in pre-eminent measure in recent weeks, Over food, the Government's recent record is dreadful, beyond words, though from time to time we by the Food Minister's accustomed assurances and even such things as the Prime Minister's rather factuous forecast which he made on the 12th November in Allahabad that the food crisis will end in a few days. I wish it does end in a few days. But the signs are nowhere

<sup>\*</sup>Published in the Gazette of India —Extraordinary—Part II, section 2, dated 17-11-1964.

<sup>†</sup>Introduced with the recommendations of the President.